

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

26

C.P No. 1167/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES: Dhandhanian & Sons  
V/s.  
The India Cement Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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|  | Maden<br>Dhandhanian | Director |
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ORDER

CP No.1167/ I&BP/NCLT/MB/MAH/2017

By looking at the Company Petition filed by the Petitioner, since we have noticed that the Registered Office of the company is located at Chennai, which is not within the territorial jurisdiction of this Bench, this Petition is hereby dismissed with liberty to proceed before appropriate Bench of NCLT.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)